

# RESUME OF WORK DONE BY LOK SABHA

(TWELFTH LOK SABHA—FIRST SESSION)

*(23rd March to 31st March, 1998)*



LOK SABHA SECRETARIAT  
NEW DELHI

*May, 1998/Vaisakha, 1920 (Saka)*

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## PREFACE

This Publication contains a brief resume of work done in the Twelfth Lok Sabha during the First Session i.e. from the 23rd March to 31st March, 1998.

NEW DELHI;  
May, 1998

S. GOPALAN,  
Secretary-General.

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*Vaisakha, 1920 (Saka)*

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## 1. DURATION OF SESSION

Date of Commencement	*23 March, 1998
Date of Adjournment	**31 March, 1998
<i>sine die</i>	
Date of Prorogation	6 April, 1998
Total number of days of session	9 Days
Number of days of sittings	8 Days
Total hours of sittings	56 hrs. 34 minutes

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\* The first sitting commenced with the playing of National Anthem.

\*\* The last sitting ended with the playing of National Song.

## 2. BILLS Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table in the case of Bill passed by Rajya Sabha	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
		3	4	5	6	7	8	9
1.	The Finance Bill, 1998	25.3.1998	—	26.3.1998 (consideration and passing)	H M 0 02	—	—	Passed
2.	*The Contingency Fund of India (Amendment) Bill, 1998	26.3.1998	—	26.3.1998 (consideration and passing)	0 03	—	—	Passed

3.	The Appropriation (Railways) Vote on Account Bill, 1998	26.3.1998	—	26.3.1998 (consideration and passing)	0 03	—	Passed
4.	The Appropriation (Railways) Bill, 1998	26.3.1998	—	26.3.1998 (consideration and passing)	0 02	—	Passed
5.	The Appropriation (Vote on Account) Bill, 1998	26.3.1998	—	26.3.1998 (consideration and passing)	0 04	—	Passed
6.	The Appropriation Bill, 1998	26.3.1998	—	26.3.1998 (consideration and passing)	0 01	—	Passed
7.	The Income-tax (Amendment) Bill, 1998	27.3.1998	—	30.3.1998 (consideration and passing)	0 09	1	Passed

\* The Motion for consideration of the Bill was discussed together with the Statutory Resolutions seeking disapproval of the Contingency Fund of India (Amendment) Ordinance, 1997 (No. 30 of 1997) and the Contingency Fund of India (Amendment) Ordinance, 1998 (No. 4 of 1998).

\* The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Income-tax (Amendment) Second Ordinance, 1997 (No. 28 of 1997).

## SUMMARY

1. Bills introduced	7
2. Bills opposed at introduction stage	Nil
3. Bills passed by Rajya Sabha and laid on the Table	Nil
4. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
5. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
6. Bills passed	7
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on the Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills reported by Select Committee	Nil
14. Bills reported by Joint Committee	Nil
15. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
16. Bills referred to Standing Committee by Chairman/Speaker	Nil
17. Bills reported by Standing Committees	Nil
18. Bills pending at the end of first session of Twelfth Lok Sabha	Nil



### 3. COMMITTEES

#### Laying of Report of a Committee of Previous Lok Sabha

Name of Committee	Report Presented	Remarks
Committee of Privileges (11 LS)	1	In terms of Direction 71A (6) of the Directions by the Speaker, Secretary-General Lok Sabha made a statement and laid a copy of the Report* (of the previous Lok Sabha) on the Table of the House on 28 March, 1998.

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\*Relating to Ethics, Standards in the Public Life, Privileges, Facilities to Members and other Related Matters.

#### 4. DIVISION

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Date	Subject Matter	Brief question on which Division was sought	Result	Remarks
28.3.1998	Motion for Confidence in Council of Ministers moved by Shri Atal Bihari Vajpayee	On the motion for adoption	Adopted Ayes-275 Noes-260	By distribution of slips

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## 5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H	M
<b>(I) RAILWAY BUDGET</b>				
Interim Budget (Railways) for 1998-99	25.2.1998	26.2.1998 *General Discussion *Discussion and voting on Demands for Grants on Account (Railways)	4	03
Supplementary Demands for Grants in respect of Budget (Railways) for 1997-98	25.2.1998	26.2.1998 *Discussion and voting on Supplementary Demands for Grants		

\*Discussed together alongwith (i) Govt. Resolutions seeking approval of recommendations contained in the Twelfth Report of Railway Convention Committee, 1991 and Third Report of the Railway Convention Committee, 1996; (ii) Demands for Grants on Account in respect of Interim Budget (Railways) for 1998-99 and (iii) Supplementary Demands for Grants (Railways) for 1997-98.

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H	M
<b>(II) GENERAL BUDGET</b>				
Interim Budget (General) for 1998-99	25.2.1998	26.2.1998 **General Discussion **Discussion and voting on Demands for Grants on Account (General)	3	21
Supplementary Demands for Grants in respect of Budget (General) for 1997-98	25.2.1998	26.2.1998 **Discussion and voting on Supplemegtary Demands for Grants.		

\*\*Discussed together.

## 6. MOTIONS

### (i) Motions for Election of Speaker

S.No.	Brief Subject	Under Rule	Proposer	Secunder	Date of Election	Decision of the House
1	2	3	4	5	6	7
1.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri Sharad Pawar	Shri P. Shiv Shanker	24.3.1998	Moved and negatived
2.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri Mulayam Singh Yadav	Shri Mohan Singh	24.3.1998	Not moved
3.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri Chandra Shekhar	Shri V.V. Raghavan	24.3.1998	Not moved
4.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri I.K. Gujral	Shri Ram Vilas Paswan	24.3.1998	Not moved
5.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri A.F. Golam Osmani	Shri Sansuma Khunggur Bwiswmuthiary	24.3.1998	Not moved
6.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri Prithviraj D. Chavan	Shri P.C. Chacko	24.3.1998	Not moved

1	2	3	4	5	6	7
7.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri G.M. Banatwalla	Shri P.C. Thomas	24.3.1998	Not moved
8.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri Somnath Chatterjee	Shri P. Chidambaram	24.3.1998	Not moved
9.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri Murasoli Maran	Kum. Mayawati	24.3.1998	Not moved
10.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri K. Vijaya Bhaskar Reddy	Shri K. Karunakaran	24.3.1998	Not moved
11.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri Prakash Ambedkar	Shri Ramdas Athawale	24.3.1998	Not moved
12.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri H.D. Deve Gowda	Smt. Meira Kumar	24.3.1998	Not moved
13.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Smt. Kailasho Devi	Shri P. Upendra	24.3.1998	Not moved
14.	Choosing Shri Kinjarapu Yerrannaidu as the Speaker of Lok Sabha	7	Shri Chennamaneni Vidyasagar Rao	Shri Madan Lal Khurana	24.3.1998	Not moved

1	2	3	4	5	6	7
15.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri Madhavrao Scindia	Shri Ajit Jogi	24.3.1998	Not moved
16.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Atal Bihari Vajpayee	Shri L.K. Advani	24.3.1998	Moved and adopted
17.	Choosing Shri Purno Agitok Sangma as the Speaker of Lok Sabha	7	Shri Lalu Prasad	Shri Balram Jakhar	24.3.1998	Not moved

## (II) Motion Under Rule 191

S. No.	Brief Subject under Rule	Motion	Name of Member who moved	Date(s) of discussion	Time Taken	Ministry/ Department concerned	Remarks
1.	Motion expressing Confidence in the Council of Ministers	191	Shri Atal Bihari Vajpayee	27.3.98 28.3.98	H 17	M 56 Prime Minister's Office	Adopted



# MOTIONS UNDER RULE 191

## SUMMARY

1.	No. of notices received.....	70
2.	No. of Motions admitted.....	1
3.	No. of discussions held.....	1
4.	No. of motions remained part-discussed.....	Nil
5.	Time taken.....	17 hrs. 56 min.

## 7. OATH OR AFFIRMATION

Number of members who made and subscribed the Oath/affirmation	Language in which the affirmation made	Oath/affirmation	Date on which Oath/affirmation made.
150	Hindi	}	23.3.1998
67	English		
2	Assamese		
7	Gujarati		
15	Kannad		
1	Kashmiri		
1	Konkani		
12	Malayalam		
1	Manipuri		
15	Marathi		
8	Oriya		
6	Punjabi		
48	Sanskrit		
29	Tamil		
11	Telugu		
7	Urdu		
65	Hindi	}	24.3.1998
16	English		
34	Bengali		
17	Sanskrit		
7	Tamil		
6	Kannad		
3	Punjabi		
3	Telugu		
1	Assamese		
1	Malayalam		
1	Marathi		
1	Nepali	}	25.3.1998
2	English		26.3.1998
1	Kannad		

\*538

\* Excluding Shri Indrajit Gupta, Speaker *pro-tem* who made affirmation in English before the President at Rashtrapati Bhawan on 23.3.1998.

## 8. OBITUARY REFERENCES

Sl. No.	Name of Member and particulars	Date of death	Date of Obituary References	Time Taken H. M.
1	2	3	4	5
1.	Shri Gutzari Lal Nanda (Member, First to Fifth Lok Sabha)	15.1.1998		
2.	Shri E.M.S. Namboodiripad (Former Chief Minister of Kerala)	19.3.1998		
3.	Shri Shrikrishna Vaijnath Dhamankar (Member, Fifth Lok Sabha)	6.4.1995		
4.	Smt. Vimla Deshmukh (Member, Third Lok Sabha)	9.9.1997		
5.	Shri Mohinder Singh Sayianwala (Member, Sixth Lok Sabha)	7.11.1997		
6.	Shri Chakreshwar Singh (Member, Fifth Lok Sabha)	14.11.1997		
7.	Shri Tridib Chaudhuri (Member, First to Seventh Lok Sabha)	21.12.1997	25.3.1998	0 17
8.	Shri Nurul Islam (Member, Seventh, Tenth and Eleventh Lok Sabha)	30.12.1997		
9.	Shri Mohammed Idris Ali (Member, Eleventh Lok Sabha)	30.12.1997		
10.	Shri Bimalkanti Ghosh (Member, Fourth and Eighth Lok Sabha)	1.1.1998		
11.	Shri M.A. Sreenivasan (Member, Constituent Assembly)	15.1.1998		
12.	Vaidya Dau Dayal Joshi (Member, Ninth to Eleventh Lok Sabha)	16.1.1998		

1	2	3	4	5
13.	Shri Bhola Nath Sen (Member, Eighth Lok Sabha) and reference to loss of several lives and property on account of the tragedy caused due to the tornado which hit the States of West Bengal and Orissa on 24 March, 1998	18.1.1998	25.3.1998	0 17
14.	Shri M. Nageswararao (Member, Fifth to Seventh Lok Sabha)	13.1.1998	} 27.3.1998	0 03
15.	Shri V.K. Ramaswamy (Member, Third Lok Sabha)	25.1.1998		

## 9. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
\$1.	Shri Indrajit Gupta	28.3.1998
*2.	Shri P.M. Sayeed	
*3.	Shri K. Pradhani	
*4.	Dr. Laxminarayan Pandey	
5.	Prof. Rita Verma	
6.	Shri K. Yerrannaidu	
7.	Shri V. Sathiamoorthy	
8.	Shri Basudeb Acharia	

### \$ Speaker *pro-tem*

Appointed by the President of India on 20 March, 1998 under article 99 of the Constitution before whom members could make and subscribe oath or affirmation.

\* Nominated by the Speaker *pro-tem* on 23 March, 1998.

## 10. PAPERS LAID ON THE TABLE

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(a)	By Government	193
(b)	By Private Members	Nil

## 11. PRESIDENT'S ADDRESS

Date of Address	Date (s) of Discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's Message reported on
						H M	
25.3.1998	30.3.1998 31.3.1998	Shri Shanta Kumar Shri Vaiko	423	—	31.3.1998	12 32	3.4.1998

## 12. RESOLUTIONS

### (I) Government Resolutions

Sl. No.	Brief Subject	Name of Member whoing moved	Date of mov-whoing and dis-cussion	Time taken	Ministry/ Department concerned	Remarks
				H M		
1.	That this House proves the recommendations made in paragraphs 40, 41, 42, 44, 45, 47 and 48 contained in the Twelfth Report of Railway Convention Committee, 1991 appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented in Lok Sabha on 12.03.1996.	ap-Shri Nitish Kumar	26.3.1998		Railway	Adopted
				3 52*		
2.	That this House proves the recommendations made in paragraphs 64, 65, 66, 67 and 70 contained in the Third Report of Railway Convention Committee, 1996 appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented in Lok Sabha on 02.12.1997.	ap-Shri Nitish Kumar	26.3.1998		Railway	Adopted

\*Discussed together with the Interim Budget (Railways) for 1998-99; Demands for Grants on Account (Railways) for 1998-99; and Supplementary Demands for Grants (Railways) for 1997-98.



(ii) Statutory Resolutions

Sl. No.	Subject	Article/ Section of Constitu-tion/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Re-marks
1	2	3	4	5	6	7	8
					H M		
*1.	Disapproval of the Contingency Fund of India (Amendment) Ordinance, 1997 (No. 30 of 1997) promulgated by the President on 26.12.1997.	Article 123	Shri G.M. Banatwalla	26.3.1998	0 02	Finance	With-drawn
*2.	Disapproval of the Contingency Fund of India (Amendment) Ordinance, 1998 (No. 4 of 1998) promulgated by the President on 24.1.1998.	Article 123	Shri G.M. Banatwalla	26.3.1998			
**3.	Disapproval of the Income-Tax (Amendment) Second Ordinance, 1997 (No. 28 of 1997) promulgated by the President on 26.12.1997.	Article 123	Shri T. Subbarami Reddy	30.3.1998	0 08	Finance	With-drawn

\*Discussed together with the motion for consideration of the Contingency Fund of India (Amendment) Bill, 1998.

\*\*Discussed together with the motion for consideration of the Income-Tax (Amendment) Bill, 1998.

**13. DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE FOR SHORT DURATION DISCUSSION UNDER RULE 193**

**S U M M A R Y**

No. of notices received .....	6
No. of discussions admitted .....	Nil
No. of discussions held .....	Nil
No. of discussions remained part-discussed .....	Nil
Total time taken.....	Nil

**14. SPEAKER/CHAIRMAN**  
**Announcements/Observations/References**

Sl. No.	Subject	By whom	Date
1.	Announcement regarding fixation of sitting of Lok Sabha on Saturday, the 28th March, 1998 for transaction of essential Government business.	Chairman	26.3.1998
2.	Valedictory reference on the conclusion of the First Session of Twelfth Lok Sabha.	Speaker	31.3.1998

## 15. STATEMENTS

### (I) Statements made/laid by Ministers under Rule 372

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Natural calamity in Bengal and Orissa on 24 March, 1998	Shri Atal Bihari Vajpayee	25.3.98	0	02
2.	Situation arising out of thunder-squalls in Orissa and West Bengal on 24 March, 1998 and the relief and rehabilitation measures taken by the Government.	Shri Son. Pal	31.3.98	0	20

**(ii). Matters under Rule 377**

*Position regarding receipt of replies from Ministers concerned during Twelfth Lok Sabha as on 4.5.1998*

	Total Number of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by Ministers.
First Session (23.3.1998 to 31.3.1998)	70	5	7.1

**(iii). Statement showing the time spent on disorderly scene/  
Interruptions in the House during First Session,  
Twelfth Lok Sabha.**

Date	Time		Remarks
	H.	M.	
26.3.1998	0	38	Due to interruptions in the House, Lok Sabha adjourned at 12.22 hrs. and re-assembled at 13.00 hrs.

**(iv) Statement indicating matters of urgent public importance raised before taking up of the listed business and time taken thereon during First Session, Twelfth Lok Sabha**

Date	Number of matters raised	Number of members who spoke	Time taken	
			H.	M.
23.3.1998 to 28.3.1998	Nil	Nil	Nil	
30.3.1998	3	3	0	12
31.3.1998	18	21	1	00
	21	24	1	12

## 16. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FIRST SESSION OF TWELFTH LOK SABHA

Business	Time Taken		Percentage of the total time taken
	H	M	
<b>BILLS</b>			
Government Bills	*0	24	0.7
<b>BUDGETS</b>			
(a) Interim Railway Budget	@4	03	7.2
(b) Interim General Budget	3	21	5.9
MATTERS OF URGENT PUBLIC IMPORTANCE	1	12	2.1
MATTERS UNDER RULE 377	0	25	0.7
<b>MOTIONS</b>			
Motions under rule 191	17	56	31.7
PRESIDENT'S ADDRESS	12	32	22.2
<b>RESOLUTIONS</b>			
(a) Government Resolutions	@		
(b) Statutory Resolutions			
STATEMENT (Rule 372)	*0	22	0.7
OTHER MATTERS such as Oath, Obituary References, Papers laid on the Table, Papers of Order, Personal Explanations etc.	16	19	28.8
<b>TOTAL:</b>	56	34	100.0

\*Joint discussion took place on certain Statutory Resolutions—[vide statement No. 12(ii) S. No. 1 to 3] and Motion for consideration of connected Government Bills [vide statement No. 2 S. Nos. 2 and 7]. Time taken on Joint discussion has been shown under Government Bills.

@Joint discussion took place on a Government Resolutions [vide statement No. 12(i) alongwith (i) General Discussion on Interim Railway Budget for 1998-99; (ii) Demands for Grants on Account in respect of Budget (Railways) for 1998-99; and (iii) Supplementary Demands for Grants in respect of Budget Railways for 1997-98]. Time taken on Joint Discussion has been shown under the Railway Budget.



**CORRIGENDUM**  
**RESUME OF WORK DONE BY**  
**LOK SABHA**  
**(Twelfth Lok Sabha – First Session)**

<b>Page No.</b>	<b>Column</b>	<b>For</b>	<b>Read</b>
19.	Last (Under the Heading President's Message reported on. )	'3.4.1998'	'Published in Bulletin Part II of 3.4.1998 <i>vide</i> Para No. 105.

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